

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 3079
TO BE ANSWERED ON 03.08.2017**

Output of Coal

3079. SHRI R.P. MARUTHARAJA:

Will the Minister of COAL be pleased to state:

- (a) the total output of coal in percentage which is controlled by the Coal India Limited (CIL);
- (b) whether the Government proposes to set up Coal Regulatory Authority;
- (c) if so, the details along with the proposed functions thereof; and
- (d) the time by which it is likely to be set up?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR COAL,
POWER, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a): Out of all India coal production of 657.62 Mt., contribution of Coal India Limited (CIL) was 554.14 Mt. which is around 84.3% of the total production during the year 2016-17.

(b)to(d): The Coal Regulatory Authority Bill 2013, that was introduced in the Lok Sabha had lapsed with the dissolution of the 15th Lok Sabha on 18th May, 2014.

The issue of Coal Regulatory Authority has to be examined keeping in view the legislative developments that took place after the cancellation of the coal blocks allocated through the Screening Committee route since 1993 by the Hon'ble Supreme Court in 2014. Government has not taken a view in this regard.

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